COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 66 OF 2017

Dated: 23rd August, 2018

In the matter of:

TANGEDCO Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on <u>01-10-2018</u>.

Court Master / PPS

tpd/vg